## GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:3038 ANSWERED ON:08.12.2009 ASSISTANCE TO BPL FARMERS Ponnam Shri Prabhakar

## Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government proposes to help the farmers of Below Poverty Line families facing difficulties due to drought;
- (b) if so, the details thereof; and
- (c) the measures taken by the Government in this regard?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): It is primarily the responsibility of the State Governments concerned to take necessary remedial measures in the wake of natural calamities including drought. The Government of India supplements the efforts of the States with financial and logistic support. There is ready availability of funds with the States under the Calamity Relief Fund (CRF) to take immediate necessary remedial measures. The Government of India and State Governments concerned contribute to CRF in the ratio of 3:1. If additional assistance over and above CRF is required to deal with natural calamities of severe nature, the same is considered from the National Calamity Contingency Fund (NCCF)in accordance with an established procedure of submission of Memorandum for assistance from NCCF by the State Government. Assistance under CRF/NCCF is provided as per approved norms and farmers including Small and Marginal, facing difficulties due to drought, inter-alia, are included for this assistance.